

(f) Banks, NBFCs and Mutual Funds

Liquidity windows opened.

(g) NRI Deposits:

September 16, 2008: Increase in interest rate ceiling on FCNR (B) deposits by 50 basis points, *i.e.*, to Libor/Euribor/Swap rates minus 25 basis points.

Increase in interest rate ceiling on NR(E)RA deposits by 50 basis points, *i.e.*, to Libor/Euribor/Swap rates plus 50 basis points.

October 15, 2008: Increase in interest rate ceiling on FCNR (B) deposits by 50 basis points, *i.e.*, to Libor/Euribor/Swap rates plus 25 basis points.

Increase in interest rate ceiling on NR(E)RA deposits by 50 basis points, *i.e.*, to Libor/Euribor/Swap rates plus 100 basis points.

(h) Some other measures

Measures announced by RBI on November 28, 2008 are available at: <http://rbi.org.in/scripts/BSPressReleaseDisplay.aspx?prid=19568>

(i) Measures taken in December, 2008 include:

a) RBI's Growth Stimulus as announced on December 6, 2008. The details of the same are available at <http://rbi.org.in/scripts/BSPressReleaseDisplay.aspx?prid=19612>

b) Further Measures announced by RBI on December 11, 2008 to Stimulate Growth are available at <http://rbi.org.in/scripts/BSPressReleaseDisplay.aspx?prid=19637>

c) Measures announced by Government for stimulating the economy (Press release from the Prime Minister's Office dated 7th December, 2008 is available at: <http://pib.nic.in/release/release.asp?relid=45376&kwd=>

Employment of international re-insurers by insurance companies

1608. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that public sector general insurance companies have been employing international re-insurers with questionable credit ratings;

(b) whether it is also a fact that some of these re-insurers had gone into liquidation and owed crores of rupees;

(c) if so, the details thereof; and

(d) what action has been taken to recover the dues from the re-insurers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL):
(a) General Insurers' Public Sector Association (GIPSA) has reported that public sector general insurance companies are not employing international re-insurers with questionable credit ratings. While placing business with re-insurance, the insurance companies ensure that international re-insurers has atleast a rating of "BBB" or equivalent of Standard & Poor as prescribed by the Insurance Regulatory and Development Authority.

(b) GIPSA has informed that in case of Oriental Insurance Company (OIC) out of its total re-insurance business placed, only one company namely Reliance National of Singapore has gone into liquidation.

(c) and (d) Against a recovery of US \$ 23.89 mm., only US \$ 3.8 mln. is accepted by scheme of arrangement. OIC has also filed a recovery suit in Singapore for the entire amount plus interest thereafter till actual settlement.

Economy in recession

†1609. SHRI PYARELAL KHANDELWAL : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that present crisis of recession is going to affect the all round development of the country;

(b) if so, the details of the areas to be affected from the said crisis and the estimated loss;

(c) whether it is also a fact that the measures adopted by Government have not been able to instill confidence in the general public; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL):
(a) and (b) The Gross Domestic Product (GDP) at constant (1999-2000) prices grew at 7.9 per cent during April- June and at 7.6 per cent during July- September of 2008-09. The economy is not in recession since recession generally describes the state when two successive quarters experience contraction of GDP.

(c) and (d) To safeguard the economy against adverse impact of the global financial crisis, the Reserve Bank of India has taken measures *inter-alia* for reduction in Cash Reserve Ratio and Statutory Liquidity Ratio, reduction in repo and reverse repo rates and for liberalising access to external commercial borrowings. The Government has announced a fiscal package which includes additional plan expenditures, reduction in the ad valorem Cenvat rate and measures to support exports.

National Saving Scheme

1610. SHRI K. CHANDRAN PILLAI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there was no revision of interest rate on deposit under the National Saving Scheme since the year 2003;

(b) if so, the interest paid on deposits for different periods under the scheme since 2003;

(c) whether it is also a fact that the Commercial Banks periodically enhanced the interest on deposits during this period;

(d) if so, the details thereof;

(e) whether Government is considering enhancement of interest on deposits under the National Saving Scheme;

†Original notice of the question was received in Hindi